

**FIR No. 479/20
State vs. Ajay
U/s 323/341/34 IPC
Ps Krishna Nagar**


05.11.2020

Fresh application for surrender cum bail to the applicant, received through email.

Present : Ld. APP for the State.

None for applicant.

IO/ SHO PS concerned to file reply on 06.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/05.11.2020

Uma Srivastava vs. Pushpender Mishra
U/s 138 NI Act

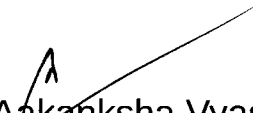
05.11.2020

Fresh application for early hearing of NDOH, received through email.

Present : Ld. APP for the State.

None for applicant.

Put up with file on 06.11.2020.


(Akanksha Vyas)
MM-05 (East) KKD Court
Delhi/05.11.2020

FIR No. 014645/20
State vs. not known
U/s 379 IPC
Ps Shakarpur


05.11.2020

**Fresh application for release the vehicle on superdari,
received through email.**

Present : Ld. APP for the State.

None for applicant.

IO/ SHO PS concerned to file reply on 06.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/05.11.2020

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FIR No. 21334/19
PS Shakarpur
u/s 379 IPC
State vs. Zaheer Haider


05.11.2020

Fresh application u/s 437 Cr.PC for grant of bail to the
accused, received through email.

Present : Ld. APP for the State.

None for applicant.

IO/SHO PS concerned to file reply on 06.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/05.11.2020

5
FIR No. 014571/19
PS Shakarpur
u/s 379 IPC
State s. Mohit Raghav


05.11.2020

Fresh application u/s 437 Cr.PC for grant of bail to the
accused, received through email.

Present : Ld. APP for the State.

None for applicant.

IO/SHO PS concerned to file reply on 06.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/05.11.2020

4

State vs. Israr
FIR No. 140/2019
PS shakarpur
u/s 392/411/34 IPC

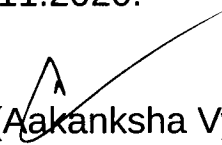
05.11.2020

Fresh application u/s 437 Cr.PC for grant of bail received, through email.

Present : Ld. APP for the State.

None for applicant.

IO/ SHO PS concerned to file reply on 06.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/05.11.2020

FIR No. 04/20
PS PIA
State vs. Aas Mohd. & Ors.
U/s 379/356 IPC

05.11.2020

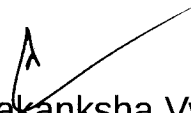
Present : Ld. APP for the State.

None for applicant.

Application perused.

Report received from the IO forwarded by SHO PS
concerned.

Relist on 06.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/05.11.2020